

COURT- II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 136 of 2010

Dated: 6th April, 2011

**Present :Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

Torrent Power Ltd.

. Appellant (s)

Versus

G.E.R.C.

... Respondent (s)

Counsel for the Appellant (s) : Ms. Deepa Chawan
Mr. H.S. Jaggi

Counsel for the Respondent(s): Ms. Shikha Ohri
Mr. S.R. Pandey for GERC

ORDER

Heard the learned Counsel for the Appellant.

Post the matter for further **hearing on 28.04.2011.**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

PK/RKT